COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 45 of 2015

Dated: 24th February, 2015

Present: **Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of :

Association of Approved & Classified Hotels of Kerala ` **...Appellant(s)**
Versus
Kerala State Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s): **Mr. Ramesh Babu, Sr. Adv**
Mr. James P. Thomas

Counsel for the Respondent(s): **Mr. M.T. George for R.2**

O R D E R

Issue notice. Mr. M.T. George accepts notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 27.03.2015. Dasti in addition is permitted.

List the matter on ***27.03.2015.***

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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